NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala

2. Hon'ble Member (T), Shri Ashutosh Chandra

| CP/CA No. | Purpose | Sec | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|-----------------------|---------------|----------------------|---|--------------------------------|------------------------------|------------------------|
| CP No. 210/BB/2020 | For admission | Sec 66 of CA 2013 | ISG Novasoft Technologie s Ltd | Paramesh war G Bhat, PCS | ROC, RD report awaited | |

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Learned PCS for the Petitioner. By perusal of the CP it is noticed that there are no Respondent in the CP. The Petitioner is permitted to implead the ROC and RD to the CP.

Post the case on $\underline{16.04.2021}$.

MEMBER (T)

MEMBER (J

Shruthi

Court Officer